

HIGH COURT OF JAMMU AND KASHMIR AND LADAKH

(Office of the Registrar Judicial at Jammu)

Subject: Assignment of Bail Applications, Review Petitions and other assigned Matters Pending Disposal before the High Court Wing Jammu to various Hon'ble Benches due to demitting of office by Hon'ble Mr. Justice Javed Iqbal Wani (Former Judge).

ORDER

No: 119 /RJ/HCWJ/2026


Dated: 23.04.2026

With a view to ensure speedy disposal of the Bail Applications, Review Petitions and other assigned matters assigned to Hon'ble Mr. Justice Javed Iqbal Wani (Former Judge), Hon'ble the Chief Justice of the High Court of Jammu and Kashmir and Ladakh has been pleased to assign the following Bail Applications, Review Petitions and other assigned matters to the various Hon'ble Benches as per details tabulated herein below;

S.No.	Name of the Hon'ble Judge	Cases assigned
1.	Hon'ble Ms. Justice Sindhu Sharma	As per Annexure-"A" appended herewith.
2.	Hon'ble Mr. Justice Rajnesh Oswal	
3.	Hon'ble Mr. Justice Rahul Bharti	
4.	Hon'ble Ms. Justice Moksha Khajuria Kazmi	
5.	Hon'ble Mr. Justice Mohd Yousuf Wani	

The assigned matters shall be heard by the Hon'ble Benches through physical/virtual mode, as per the place of availability of sitting of Hon'ble Benches, irrespective of change of roster.


By Order.


(Swati Gupta)
Registrar Judicial
High Court of J&K and Ladakh
Dated: 23.04.2026

No: 949-SS/RJ/HCWJ/2026


Copy of the above order is forwarded to the:

1. Worthy Registrar General, High Court of J&K and Ladakh at Jammu, for kind information.
2. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh for kind information to His Lordship.
3. Secretary to Hon'ble Mr./Mrs. Justice _____
.... for kind information of their Lordships.
4. In charge NIC, High Court of J&K and Ladakh for information and uploading the same on the official website of the High Court.
5. In charge Library, High Court of J&K and Ladakh Jammu, for information and keeping the record of the same.
6. Joint Registrar/Deputy Registrar/Assistant Registrar, Computer, Digitization, Division Bench Section, OWP/SWP/ WP (C)/ Civil, Criminal & Arbitration Section, for information and necessary action.
7. Order file.


Registrar Judicial
High Court of J&K and Ladakh
Jammu

"Annexure-A"

S.NO	TYPE	NO	YEAR	PETITIONER	RESPONDENT	ASSIGNED TO
1	Bail App	51	2024	INVESTIGATION ANTI CORRUPTION BRANCH GOI JAMMU	ASHESH YADAV AND OTHERS	HON'BLE MS. JUSTICE SINDHU SHARMA
2	Bail App	270	2021	GAGAN ANGRAL	SHO, P/S WOMEN CELL AND ANR.	HON'BLE MR. JUSTICE RAJNESH OSWAL
3	RPSW	11	2018	TALIB HUSSAIN	STATE OF J AND K AND ANR.	HON'BLE MR. JUSTICE RAHUL BHARTI
4	RP	52	2018	J AND K SRTC AND ORS.	RAJESH VERMA	HON'BLE MR. JUSTICE RAHUL BHARTI
5	RP	13	2020	CHAMAN LAL AND ORS.	SECRETARY P H E AND IRRIGATION AND FLOOD CONTROL DEPTT AND OTHERS.	HON'BLE MR. JUSTICE RAHUL BHARTI
6	RP	97	2021	ARCHANA SHARMA	MODEL NURSERY ELEMENTARY SCHOOL JAGRITI NIKETAN JAMMU	HON'BLE MR. JUSTICE RAHUL BHARTI
7	RP	60	2023	UNION OF INDIA TH MINISTRY OF DEFENCE GOVT OF INDIA AND OTHRS	JITENDRA AND ANR	HON'BLE MR. JUSTICE RAHUL BHARTI
8	RP	77	2024	ZAMRUDA AKHTER	UT OF J AND K TH COMMISSIONER SECRETARY, SOCIAL WELFARE DEPARTMENT, JAMMU AND OTHERS	HON'BLE MR. JUSTICE RAHUL BHARTI
9	RP	13	2026	UT OF JAMMU AND KASHMIR AND ORS JAL SHAKTI DEPARTMENT	PARBHAT SINGH	HON'BLE MR. JUSTICE RAHUL BHARTI
10	CFA	29	2002	UNION OF INDIA	PAWAN KUMAR GUPTA	HON'BLE MS. JUSTICE MOKSHA KHAJURIA KAZMI
11	RP	19	2018	RAJEEV BALI	NATIONAL INSURANCE CO.LTD. AND ANR	HON'BLE MS. JUSTICE MOKSHA KHAJURIA KAZMI
12	RP	6	2023	SUNIL KUMAR CHOUDHARY AND ANOTHER TH SUNIL KUMAR CHOUDHARY	KIRAN PURI AND OTHERS	HON'BLE MS. JUSTICE MOKSHA KHAJURIA KAZMI
13	RP	33	2024	BACHAN LAL	ADDITIONAL DEPUTY COMMISSIONER JAMMU AND OTHERS	HON'BLE MS. JUSTICE MOKSHA KHAJURIA KAZMI
14	CFA	26	2003	COLLECTOR LAND ACQUISITION	HARBANS LAL WAHI AND ORS.	HON'BLE MR. JUSTICE MOHD. YOUSUF WANI
15	RP	7	2023	SUNIL KUMAR CHOUDHARY AND ANOTHER TH SUNIL KUMAR CHOUDHARY	KIRAN PURI AND OTHERS	HON'BLE MR. JUSTICE MOHD. YOUSUF WANI
16	RP	53	2024	VIRENDER KUMAR CHAWLA AND ANOTHER	NEHA CHAWLA	HON'BLE MR. JUSTICE MOHD. YOUSUF WANI


 Registrar Judicial
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